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C.A.No. 7290 OF 1994
ITEM No.1

Court No. 2

SECTION XVII
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.Nos.9,14,17&18 in
Civil Appeal No.7290/1994

STATE OF BIHAR

Appellant (s)

VERSUS

SURAJ DEO SINGH & ORS

Respondent (s)

(For directions and interim directions)]

With W.P.(C) No.337/2001(With appln.for interim directins and office report),SLP(C) No.4693/2001

Date : 31/07/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE B.N. SRIKRISHNA
HON'BLE MR. JUSTICE G.P. MATHUR

For parties:Mr.Rakesh Dwivedi, Sr. Adv.
Mr. B.B. Singh,Adv.

Mr.R.K.Jain, Sr. Adv.
Mr.Aseem Mehrotraq, Adv.
Ms.Ritu Jalani, Adv.
Ms. Ranjana Narayan, Adv.
Mr. Rajesh Prasad Singh,Adv.

Mr. Shrish Kumar Misra,Adv.

Mr. Irshad Ahmad,Adv.

Mr. Himanshu Shekhar,Adv.

Mr. K.R. Nagaraja,Adv.

Mr. Ashok Mathur,Adv.
Mr. Rajesh Pathak, Adv.

Mr. Praveen Swarup,Adv.

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Ms.Smita Inna, Adv.
Mrs. Rekha Pandey, Adv.
Mrs. Anil Katiyar, Adv.
Mr.. P. Parmeswaran,Adv.

UPON hearing counsel the Court made the following
O R D E R

List next week.

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master